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ITEM NO.52

REGISTRAR COURT.2

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29163/2012

ICICI LOMBARD GEN.INS.CO.LTD.

Petitioner(s)

VERSUS

SUMATHIKUTTY & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report )

Date: 30/04/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr. Hareesh Chand Aggarwal,Adv.  
Ms. Manjeet Chawla,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Ld. counsel for the petitioner is directed to take fresh steps against unserved respondent No. 1 and 2.  
List the matter on 31.7.2013.

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|s

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|(SUNIL THOMAS)  
|Registrar

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